

Date	Office Report	Orders
		<p> P.P313/94 U.OI in 45 OA 716/88 P.N.Bhatia PA rejected by circulation order D.F.28/9/9 </p> <p> Bench : Justice W.C. Roy M.C.J. Justice Mr. B.K. Singh M.C.J. </p> <p> P.D. 20/9/94 C.S. 25/9/94 </p>

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

RA. No. 313 of 1994
in
OA. No. 716 of 1988

Dated at New Delhi, this 20th day of September, 1994

Hon'ble Shri C. J. Roy, Member (J)

Hon'ble Shri B.K. Singh, Member (A)

1. Union of India, through the Secretary (Establishment) Ministry of Railways, Rail-Bhavan, New Delhi-1.
2. Shri A.N. Wanchoo, General Manager, Northern Railway, Baroda House, New Delhi-1.
3. Shri S.S. Gauba, Financial Advisor & Chief Accounts Officer, Northern Railway, Baroda House, New Delhi-1.
4. Shri P.R. Chandra, the then Chief Cashier (JA), Northern Railway, New Delhi.
5. Shri Rajeev Dutt, Chief Cashier (JA), Northern Railway, Multi-storeyed Buildings, New Delhi. (WST)
6. Shri Gyan Sagar, the then F.A. & C.A.O. / Northern Railway, Baroda House, New Delhi-1.
7. Shri P.N. Manie, the then F.A. & C.I.O., Northern Railway, Baroda House, New Delhi-1. (WST)
8. Shri Om Prakash, Sr. Head Shroff (Acting A.D.C./R.) Divl. Cashier (R)'s Office, N.Railway, Delhi-6.
9. Shri P.L. Harijan, Sr. Head Shroff, Asstt. Chief Cashier's Office, N.Rly., Lucknow.
10. Shri M.P. Ram, Officiating A.D.C. (R), Divisional Cashier's Office, Northern Railway, Bikaner.
11. Shri Mishri Lal, Offtg. A.D.C. (R) Divisional Cashier's Office, Northern Railway, Allahabad.
12. Shri Raghbir Singh, D.C. (R), Asstt. Chief Cashier's Office, Northern Railway, Lucknow.
13. Shri Chander Bhan, D.C. (R), Asstt. Chief Cashier (R)'s Office, Northern Railway, Delhi-6.
14. Shri S.B. Gupta, D.C. (R), Asstt. Chief Cashier's Office, Northern Railway, Lucknow.

(Respondents 4, 6 & 7 to be served through the General Manager, Northern Railway, Baroda House, New Delhi-1.
Respondents # 8 to 14 to be served through Shri Rajeev Dutt, Chief Cashier (JA), Multi-storeyed Buildings, New Delhi.)

... Review Applicants
(Original Respondents)

VERSUS

Shri P. N. Bhatia
R/o 139/6
D.C.M. Railway Colony
DELHI 110006

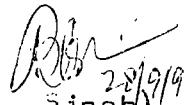
... Respondent
(Original Applicant)

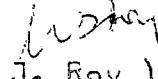
JUDGEMENT (by circulation)

Shri B. K. Singh, M(A)

This Review Application No.313/94 in OA.716/88 is made against the judgement and order dated 4.10.93. The RA has been filed on 20.9.94 practically after a year. A Review Application has to be filed within thirty days of receipt of a certified copy of the judgement. The MA filed for condonation of delay (pages 10-12 of the RA) itself admits a delay of 265 days. The delay can be condoned only if substantial and reasonable cause is shown by the review applicant. Except for mentioning that the file had to rotate from one officer to the other, there is no other cause of the delay and this cannot be treated as a sufficient ground for condoning the delay.

2. Therefore, the RA is summarily rejected on the ground of delay alone, by circulation.


(B. K. Singh)
Member(A)


(C. J. Roy)
Member(J)